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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 73/NCLT/AHM/2017
With CA(CAA) No. 76/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: Suncity Infrastructure Pvt Ltd.
Suncity Haryana SEZ Developers Pvt. Ltd.
Suncity Buildcon Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Petitioner.

Letter for adjournment received from Petitioner.

List the matter on 09.01.2017.

Dated this the 15th day of December , 2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**